

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.920/KB/2011

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Dr. Pramod Kandoi & Ors.-Vs-Sapoi Tea Company Ltd & Ors. | | |
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. RITO BROTO KUMAR MITRA Adv. cab.
2. ANUPKANT BHATTACHARYA "
3. IMAM ABDULLA "
4. A. L. CHATTERJEE

POI

Asst
13.12.18

1. Mr. Deep Nath Roy Adv. G. T.E.
2. Mr. Soumik Mitra. T.E.
3. Mr. K. N. Jena. T.E.

For the Response
N- 1, 2, 3, 6 & 7

Dr. P. T. O.

13/2/2018

1. A. P. Gomes Adv. for R 10-14

A. P. Gomes
Adv.

13/2/2018

1. Prosenjit Roy, Adv. for Respondent No. 4

Prosenjit Roy
13/02/2018

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos
1 to 4, 6 and 10 to 14 is present.

List it on 28/03/2018.

Sd

(Jinan K.R.)
Member (J)